

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 3159
TO BE ANSWERED ON 04.08.2016
Survey for Exploring the Availability of Coal

3159. SHRI SUNIL KUMAR SINGH

Will the **MINISTER OF COAL** be pleased to state:

- (a) whether the Union Government proposes to conduct any comprehensive survey for exploring the availability of coal in the land provided to public sector coal companies;
- (b) if so, the time by which the said survey is likely to be conducted;
- (c) the area of land provided to the public sector coal companies for extracting coal in Jharkhand;
- (d) whether the Union Government proposes to take back the land not used by the said coal companies; and
- (e) if so, the time by which it is likely to be done?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

- (a) In India, Geological Survey of India does the initial exploration through Regional drilling. All coal blocks owned by Coal India Limited are further explored by Promotional drilling and subsequently detailed drilling by Central Mine Planning and Design Institute Limited.
- (b) The Union Government has assigned 119 blocks to CIL for coal mining. Out of it, 40 blocks have been explored in detailed. For detailed exploration, normally two years' time is permissible.
- (c) Subsidiary wise details of land acquisition in Jharkhand state (up to 30-06-2016)

Subsidiary	Total (in Ha.)
ECL	6634.270
BCCL	19351.380
CCL	64013.970
TOTAL	89999.620

- (d)& (e) No such proposal is under consideration of the Ministry.
